

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 233
(To be answered on the 25th February 2016)**

MOU ON MAINTENANCE OF AIRPORTS

233. SHRI K. PARASURAMAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has signed any Memorandum of Understanding (MoU) with Singapore for maintenance of airports in the country;
- (b) if so, the details thereof;
- (c) whether there is strong opposition from the trade union against the signing of said MoU by the Government;
- (d) if so, the details thereof and the response of the Government in this regard; and
- (e) whether the Government proposes to sign more such MoUs for other airports and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a) to (b): Yes Madam. Airports Authority of India (AAI) (on behalf of the Government of India) has entered into a Memorandum of Understanding (MoU) with Singapore Cooperation Enterprise (SCE) (on behalf of Government of Singapore) on 24.11.2015 with the objective to enter into mutual cooperation in Civil Aviation beginning with mutually agreed area of cooperation in Jaipur and Ahmedabad airports. As per MoU, Singapore Cooperation Enterprises has nominated Changi Airports International Pte. Ltd. as an expert party to cooperate with AAI;
- (c): No Madam.;
- (d): Does not arise in view of (c) above.;
- (e): At present, there is no such proposal with the Government.
